

Indian Institute of Corporate Affairs, (Ministry of Corporate Affairs) Plot No.6, 7 & 8, Sector-5, IMT Manesar, District-Gurugram PIN-121 052 (Haryana) Tele: 0124-264 0000

F.No.A-12011/4/2019-HR

Dated: 30th August, 2019.

## Vacancy Notification

The Indian Institute of Corporate Affairs (IICA), Manesar has been established as an autonomous institution and been registered under the Societies Registration Act, 1860 (21 of 1860) by Ministry of Corporate Affairs (Government of India). The IICA acts as a think tank and a Centre of Excellence to support the growth of corporate sector in India through an integrated and multi-disciplinary approach. The Institute, through its various centres, schools and foundations, offers capacity building and advisory solutions to Central/State Governments, Statutory Authorities, Public Sector Undertakings (PSUs) and private corporates.

2. The Insolvency and Bankruptcy Board of India [IBBI] has recently established a Research Chair called "IBBI – Insolvency and Bankruptcy Law Research Chair" at Indian Institute of Corporate Affairs (IICA), Manesar. The main objective of this Chair would be to provide well-equipped centers of learning to intellectuals, academicians and students to undertake studies and research with an intention to understand, assess and disseminate ideas and thoughts in the area of insolvency and bankruptcy. The scope of work of this Research Chair shall, inter-alia, include:

#### (i) Capacity Building

This shall include exploring opportunities for training and professional development including continuing professional education of the Insolvency Professionals (IPs), Registered Valuers and/or any other professionals regulated by IBBI. It will include developing structured courses, continuous professional development modules, mass open online courses, etc.

## (ii) Advocacy and Awareness

This shall include organization of seminars, conferences, workshops, moots for advocacy of the Code and creating awareness among various stakeholders including but not limited to domestic and international investors, academics, thought leaders, sociologists, corporate, financial institutions, and representative groups of individuals from various strata of the society. The topics, target audience and cadence as may be agreed upon in consultation with IBBI.

### (iii) Research and Publications

Research and Publication shall include undertaking research and publication initiative on core as well as related topics relevant to the Code in the form of

journals, white papers, research papers on topics to be agreed upon in consultation with IBBI. Some indicative topics for research are:

- Individual Insolvency in different countries
- · Latest development in the arena of insolvency law in India and other countries
- · Comparative analysis of insolvency law in India and other countries of the World.
- Impact of insolvency law on Indian Economy
- · Impact of insolvency Law on behavioural changes of debtor and creditor
- Pre-Insolvency Regime in case of Individual Insolvency in Australia, France, Canada, UK and USA.
- · Mediation and Counselling Mechanism and structure in other countries to replicate the same after modification in India and better implementation of Individual Insolvency regime.
- Personal Guarantor, Proprietorship, MSMEs, Recovery Mechanism, & Rate
- Identifying variables to capture the outcome of implementation of IBC

#### Any other relevant area: (iv)

- Any other relevant area / activity, as may be decided by IBBI and IICA, for successful implementation of the Insolvency and Bankruptcy Code, 2016.
- In above background, Indian Institute of Corporate Affairs (IICA), Manesar invites applications for filling up of the position of Chair Professor for "IBBI Research Chair" purely on contract basis initially for a period of 2 years at a consolidated (all inclusive) remuneration/fee of Rs.2.67 lakh/month. The details like educational qualification, experience, roles and responsibilities etc. for the aforementioned position are indicated in Annexure-I attached herewith.
- 4. All interested candidates, who meets eligibility conditions as laid down in Annexure-I, are requested to send their duly filled and signed applications in the prescribed format at Annexure-II alongwith all supporting documents through e-mail (scanned application with documents)/speed post/ in person to Chief Administrative Officer, Indian Institute of Corporate Affairs, Plot No.6,7 &8, Sector-5, IMT Manesar, District - Gurugram (Haryana), PIN - 122052 [E-mail: hr@iica.in] by 30.09.2019 [Monday] till 6.00 P.M. positively. The applications received after the closing date/time shall not be entertained.

5. Canvassing by the candidates in any form shall render him/her liable for disqualification from consideration for the position.

(Rajesh Kumar Singh)

Chief Administrative Officer

To,

All concerned Institutions [as per list]

## Position - Chair Professor, IBBI - Research Chair

S. No.	Brief Heading	Details of the requirement / contents for the Brief Heading		
1.	Nomenclature of Position	Chair Professor [IBBI -Research Chair]		
2.	No. of position/(s)	01 (One)		
3.	Scale of Pay/Pay Matrix/ Consolidated remuneration/fee	Rs.2.67 lakh/Month (Consolidated)		
4.	Duration/period of engagement	02 (Two) years (Extendable up to 3 years)		
5.	Maximum age limit	70 years		
6.	Educational Qualifications & Experience required:			

(i) Consistently good academic record with at least 60% marks in Master's degree in a relevant/ allied/concerned discipline or equivalent;

(ii) An eminent scholar with PhD or Fellow of IIMs in the concerned/ allied/relevant

discipline.

(iii) Actively engaged in research with evidence of published work of high quality with a minimum of 10 publications as peer-review National/International journals duly cited by other peers and professionals. Out of 10 publications, only 3 publications (preferably in the area of insolvency), which are adjudged as best and duly offered by the candidate, shall be evaluated by the Chair Professor Selection Committee (CPSC).

(iv) A minimum of 10 years' of experience of teaching/industry/research/professional.

**Note\*** The consolidated remuneration payable to the candidates from academic stream [Associate Professor/Professor Levels] shall be protected in such a manner that the pay and admissible allowances (payable at Manesar) does not exceed consolidated monthly ceiling of Rs. 2,67,000.

#### OR

In the event the candidate is from Industry and the profession, the following shall constitute as essential:

- (a) Consistently good academic record with at least 60% marks in Master's Degree in a relevant/ allied/concerned discipline or equivalent;
- (b) An outstanding professional with established reputation in the relevant field, who has made significant contributions to the knowledge and practice in the concerned / allied/relevant discipline, to be substantiated by credentials.
- (c) The candidate should have significant professional work experience which can be recognized at national/international level as equivalent to Ph.D. and 12 years relevant/allied experience in industry/profession. *Provided that* the recognition for significant professional work shall be valid only if the same is recommended unanimously by a 3 Member Committee of Experts appointed by the Chairman, Board of Governors.

**7.Duties & Responsibilities of Chair professor**: Chair Professor shall perform all Academic, Research and Administrative functions as decided by IICA in consultation with IBBI. Duties and responsibilities shall, *inter-alia*, include:

(i) Academic and Research Functions:

a. To pursue high-quality research in insolvency and bankruptcy and related

- issues with a clear focus on complementing the existing activities, research within the Schools, Centres and Other Departments of IICA for creating high impact;
- b. To engage in policy research for a meaningful policy intervention and support to IBBI and Ministry of Corporate Affairs (MCA).
- To publish high-quality research output in the forms of books, monographs, working papers, articles and reviews in international/national peer-reviewed academic journals and other appropriate forms;
- d. To teach in various long and short-term capacity building programmes conducted by IICA;
- e. To aid in further attracting significant funding for research projects and grants from various funding agencies;
- f. To develop a vibrant research culture by engaging team of high-profile researchers;
- g. To guide, monitor and review research studies/ dissertations of accredited institutions on the subject;
- To provide academic and research guidance to faculty members and students at IICA;
- i. To lead in promoting the discipline of corporate affairs and best practice in the relevant area nationally and internationally.
- j. To undertake any other duties/functions as assigned from time to time.

## (ii) Administrative Functions

- a. To ensure that the accounts of funds are maintained properly;
- b. Submit a report of the Research Chair within 30 days of the completion of 6 months' period to Research Chair Monitoring Committee (RCMC) and a copy also provided to Insolvency & Bankruptcy Board of India (IBBI).
- c. Submit reports of the activities of the Research Chair to RCMC as well as IBBI within 30 days of the completion of 6 months' period.
- d. Convene meetings of RCMC (at least three meetings in a year) to review the functioning of the Research Chair. However, the DG&CEO, IICA may direct the Chair Professor to convene meeting of RCMC as and when required.
- e. Any other administrative work assigned from time to time.

8.	Outline, schedule and final out	puts for the tasks:
Chair	professor shall, within 45 days	of his/her joining, develop and submit a work-
Comm	nittee (RCMC) for approval. A bro	f the Research Chair to Research Chair Monitoring and framework of activities for the complete duration
of the	Research Chair shall also be prepa	red.
9.	Place of Duty	Indian Institute of Corporate Affairs (IICA), IMT
		Manesar. However, the incumbent may be posted in Delhi-NCR also.
10.	Reporting Arrangements:	Chair Professor shall report to Director
		General & CEO, IICA

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Format of the application for the Position Chair Professor, IBBI - Research Chair on contractual basis at IICA

1.	Name of the candidate:	Photograph
2.	Date of Birth:	tie.

3. A) Educational Qualifications:

(Mention the degree, University, class/division/marks starting from high school chronologically)

Examination	School/College/Institute	Board/University	Year of Completion	Percentage of Marks/Grade
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- B) Professional membership, if any:
- 4. List of Publication, if any (attach a separate sheet)
  (Publication in newspapers and popular magazines will not be considered)
  Peer-reviewed international journals

Peer-reviewed national journals Chapters in books Books

# 5. Academic Experience

Name of the	Duratio	on	Designation	Full time/Part
Institution/organization	From	To		time
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Total Academic Experience				_Years
				Months

# 6. Industry/Professional experience :

Name of the Institution	Duration		Designation	Full time/part time
/Organization	From	to		
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				5.
		1.1		
-				
Total Industry / Profession	onal experience			Years Months

Total (6+7) = Years Months

# 7. Training, if any received, which is relevant to the post applied for:

Duration	Organisation from	Nature of Training	Remarks
From to	where received	received	
	#6		
#			
			84
77	11		
	From to		

				11	
		1	20		
8.	Details al	oout the present p	ost held -		
	(i) Presen	t post held:			
	(ii) Full sc	ale of pay:			
	(iii) Presen	it pay:			
	(iv) Date f	rom which held:			
	(v) Date of	retirement under	the rules:		
9.	(i) Present	postal address w	ith Pin Code Num	iber:	
	200 100	one NoMob	(80)	ail	
10.	Any other	relevant informa	tion		
				Signature of the Candidat	e:
				Date:	

# INDIAN INSTITUTE OF CORPORATE AFFAIRS (Ministry of Corporate Affairs)

30th

F. No. A-12011/4/2019-HR

Dated: September, 2019

# NOTIFICATION IN RESPECT OF EXTENSION OF DATE

In partial modification to the advertisement F. No.A-12011/4/2019-HR dated 30th August 2019, the last date to accept applications in respect of Chair Professor [IBBI- Research Chair] has been further extended till 31.10.2019 (Thursday).

2. Submission of applications for aforesaid post will be accepted till 6:00 P.M on the last date as mentioned above. Other terms and conditions remain unchanged.

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(Rajesh Kumar Singh) Chief Administrative Officer